

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.07.2019

PRIORITY CAUSE LIST – 1

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 84/BB/2019	For admission	Sec 7 of I&B code 2016	M/s Pratap Chandra Pandhy & Ors	Abhay Kumar Das/Aruni Poddar, Advocates	M/s Dreamz Infra India Ltd	Prakash M, PCS

ADVOCATE FOR PETITIONER/s:

ARUNI PODDAR, Adv. 
9540555810

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri Aruni Poddar, learned Counsel for the Petitioner. None appeared for the Respondent. Learned Counsel for the Petitioner submits that he complied with the order dated 19.06.2019. Issue notice to the MD.

Registry is directed to issue the notice to the address Ms. Disha Choudhary, Managing Director of M/s. Dreamz Infra India Limited, 2C-74, Windermere CHS Ltd., Oshiwara Meera Tower, Andheri (West), Azad Nagar, Mumbai-400043, to be present on the next date of hearing.

Post the case on **29.07.2019.**


MEMBER(T)

Puja

Verified

Court Officer


MEMBER(J)